

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/118/2016
NAME OF THE PETITIONER(S) : GUNA ENGINEERING PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

	C A . V . SANKAR	AUTHORIZED REPRESENTATIVE FOR PETITIONER MIS. GUNA ENGINEERING PRIVATE LIMITED	
--	------------------	--	---

	B. Sarath babu for ROC	Repri: Respondent ROC, Chennai	
--	---------------------------	-----------------------------------	---

ORDER

Shri V Sankar, Chartered Accountant, representing the petitioner present. Shri Sarath Babu, representing the ROC present and stated that they have filed the report on 01.11.2017. The Registry is directed to furnish a copy of the report to the petitioner. Time extended at their request for making their submissions on the next date of hearing. Put up on 08.11.2017 at 10.30 A.M.

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)

bc